## Sale of imported goods at CSD outlets

4354. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of DEFENCE be pleased to state:

- (a) whether locally available daily use products are being sourced / imported from China and sold at Canteen Stores Department;
- (b) if so, the details thereof clearly stating the monetary value of such goods sold at CSD outlets;
- (c) whether independent quality inspection of imported goods has been conducted in respect of such goods, if so, the details thereof and if not, the reasons therefor: and
- (d) whether there is any mechanism of survey or feedback to ascertain the popularity of such products among defence personnel and ex-servicemen, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) to (d) Canteen Stores Department (CSD) on its own does not import items directly from any foreign country including China. However, CSD gets products from Indian firms sourced locally or by way of import by such firms.

At the time of introduction of all new products in CSD, the products are compared with similar existing products in CSD, in terms of popularity, quality, market share, price etc. If sale of any product is not significant in value and volume, such products are also deleted as per the policy.

## Investigation into leakage in army recruitment exam

4355. SHRI SHANTARAM NAIK: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that army recruitment papers were recently leaked;
- (b) if so, the number of applicants who appeared for the tests held in Goa;
- (c) the number of applicants called for questioning in Goa;
- (d) the number of persons arrested in Goa and the places from where they were arrested;

- (e) the modus operandi adopted by the culprits;
- (f) the number of criminal cases under investigation, State-wise, and provisions of law invoked in all these cases; and
- (g) whether the applicants who have appeared for tests from these States, are also under investigation?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) On 26th February, 2017, an incident of leakage of question papers for Common Entrance Examination for recruitment of other ranks in Army under Headquarters Recruiting Zone, Pune in the States of Maharashtra and Goa, was reported.

- (b) A total of 552 applicants appeared for the test held in Goa.
- (c) to (e) The Government has ordered an enquiry by the Central Bureau of Investigation in the matter.

(f) and (g) Since 1st January, 2014, following cases have been reported. Statewise details are as under:-

State	Date of incident	Remarks
Maharashtra	2nd February, 2014	Respective Police Authorities of the concerned States are investigating the matter.
Rajasthan	30th August, 2014 and 25th July, 2015	
Bihar	1st February, 2015	
Andhra Pradesh	26th July, 2015 and 28th  November, 2015	
Uttar Pradesh	24th April, 2016	
Maharashtra and Goa	25/26th February, 2017	The Government has ordered an enquiry by the Central Bureau of Investigation in the matter.

Investigation by Police Authority is under the administrative control of respective States. Law and Order being a State subject, this Ministry does not have details of law invoked and procedure followed by the said Authorities in individual cases.

## Ceasefire violation by Pakistan

## 4356. SHRI RITABRATA BANERJEE: SHRI KIRANMAY NANDA:

Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that the number of cases of ceasefire violations by Pakistan along the LoC have sharply increased;
- (b) if so, the number of cases month-wise, reported and number of casualties suffered:
- (c) whether Government has prepared plan for counter attacks to contain such ceasefire violations on the border, in the light of Government's policy of Zero tolerance to ceasefire violations with Pakistan; and
  - (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) and (b) The number of Ceasefire Violations (CFV) by Pakistan along the Line of Control (LoC) in Jammu and Kashmir during the last twelve months are as under:—

Month	No. of CFV	Fatal Casualties
April, 2016	01	0
May, 2016	02	0
June, 2016	10	0
July, 2016	16	01
August, 2016	08	0
September, 2016	13	0
October, 2016	78	02
November, 2016	88	05